NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.16/ 2017	PM.	Admission	241/244	India Awake for Transparency Vs Hasham Investment & Trading Company

NAME (IN CAPITAL) SL.

SIGNATURE

& PHONE NUMBER NO.

REPRESENTATION TO WHOM

FOR TRANSPARENCY

2 Charana

RSUBRAMANIAN 9381288048

Listed today for admission. Counsel for petitioner is present. Heard him in part.

For continuation, list it on 31.05.2017.

MEMBER (J)

MEMBER (T)